

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 572 OF 2017 IN APPEAL NO. 232 OF 2017 &  
IA NO. 621 OF 2017**

**Dated: 26<sup>th</sup> February, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Simran Wind Project Limited**

**.... Appellant(s)**

**Vs.**

**Tamil Nadu Generation and Distribution Corporation  
Limited & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s)

: Mr. Anand K. Ganesan  
Mrs. Swapna Seshadri

Counsel for the Respondent(s)

: Mr. Vallinayagam for R-1  
Mr. Sethu Ramalingam for R-2

**ORDER**

List the application for hearing on **14.03.2018.**

**(Justice N. K. Patil)  
Judicial Member**

*ts/mk*

**(I.J. Kapoor)  
Technical Member**